

H.H. THE ADDITIONAL SESSIONS JUDGE**SHRI. D. S. DESHMUKH****Court Room No. 21****Daily Board 14.09.2020**

Sr. No.	Case Nos.	Partly Name
<u>ARGUMENTS</u>		
1.	ABA 1883/2019	Sapna Vikram Singh and 4 others V/s. State - Sewree P. Stn.
2.	ABA 2244/2019	Vikram Ramsingh Singh and Anr. V/s. State - Sewree P. Stn.
3.	ABA 2254/2019	Sumeet Ramgopal Singh V/s. State – Sewree P. Stn.
4.	ABA 2255/2019	Santosh Bashir Singh V/s. State – Sewree P. Stn.
5.	MA 3166/2019	State – Excise Flying Squad II V/s. Uttampuri Babupuri Goswami
6.	RA in MCOC 254/2020	State – Kurar P. Stn. V/s. Nikhil Chandrakant Rokade and Others
7.	MA in MCOC 501/2020 in RA 254/2020	State – Kurar P. Stn. V/s. Nikhil Chandrakant Rokade and Others
8.	ABA 442/2020	Subhash Pramshukhlal Sagar V/s. State – D. B. Marg P. Stn.
9.	ABA 921/2020	Praveen Bhavarlal Gandhi V/s. State – L. T. Marg P. Stn.
10.	ABA 835/2020	Samarth Jayantilal Ranawat V/s. State – L. T. Marg P. Stn.
11.	BA 1789/2020	Vinod Bajliya Sathiya V/s. State – V. P. Road P. Stn.

12.	ABA 964/2020	Nasim Peshkar Khan V/s. State – DCB CID Unit IX
13.	ABA 992/2020	Moh. Sarfaraz Alam V/s. State – D. B. Marg P. Stn.
<u>REPLY/SAY</u>		
14.	Exh.133 in Spl. MCOG 06/2015	State – Shivaji Nagar P. Stn. V/s. Krushna @ Gotya Bajrang Chikne and others.
15.	BA 877/2020	Rajeev Nair V/s. State – Union of India – Intelligence Officer
16.	ABA 752/2020	Dr. Gerald Mascarenhas V/s. State – L. T. Marg P. Stn.
17.	ABA 971/2020	Jazil Nawarange V/s. State – L. T. Marg P. Stn.
18.	ABA 985/2020	Peshkar Khalil Khan V/s. State – DCB CID
19.	BA 1848/2020	Pawan Jivan Gaikwad V/s. State – V. P. Road P. Stn.
20.	ABA 1002/2020	Kamlesh Madhavlal Hingad V/s. State – DCB CID, Unit XI
<u>APPEARANCE</u>		
21.	Exh.9 in Spl. MCOG 576/2020	State – Kurar P. Stn. V/s. Nikhil Chandrakant Rokade and others.
22.	BA 1853/2020	Santa Ramchandra Sakpal V/s. State – Vashi Railway P. Stn.
23.	ABA 993/2020	Usmangani Hussain Thindikkal V/s. State – DCB CID
24.	ABA 999/2020	Firoz Usman Khan V/s. State – DCB CID

25.	MA 1125/2020	Nabarun Niharindu Majumdar V/s. State – Sewree P. Stn.
<u>ORDER</u>		
26.	ABA 507/2020	Karni Singh Nand Kishore Sharma V/s. State – CID Crime Branch, Unit VIII
27.	ABA 552/2020	Allwyn Placidus Mascarenhas V/s. State – L. T. Marg P. Stn.
28.	MA in MCOC 622/2020 in Spl. MCOC 576/2020	State – Kurar P. Stn. V/s. Uday Sharadaprasad Pathak and Others
29.	BA IN MCOC 865/2020 in Spl. MCOC 576/2020	Mangesh Jaishankar Pandey V/s. State – Kurar P. Stn.
30.	BA in MCOC 889/2020 in Spl. MCOC 624/2020	Crime Branch Unit -VII V/s. Sukesh Kumar K. Lakshamn Suvama
31.	BA 1708/2020	Arup Sarveshwar Das V/s. State – DCB CID, Unit VIII
32.	BA 1710/2020	Smt. Ujwala Mahesh Patel V/s. State – DCB CID, Unit VIII
33.	BA 1759/2020	Mohd Arif Jahir Ali Shaikh V/s. State - Vashi Ralway P. Stn.
34.	ABA 918/2020	Ameer Khan S/o. Raisuddin Khan V/s. State – Kurla Railway P. Stn.
35.	BA 1801/2020	Dinesh Babu Manchekar V/s. State - Gaondevi P. Stn.
36.	Exh. 2 & Exh.18 in Spl. MCOC 557/2020	Kherwadi P. Stn. V/s. Tahir Hussain Kazim Hussain Rizavi @ Mannu @ Raju @ Mannu Batla and Others